Disease due to use of Tobacco

714. SHRI CHETAN P.S. CHAUHAN: SHRI SARAT PATTANAYAK: SHRI MANJAY LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have taken note of the Indian Council of Medical Reserch (ICMR) project presented at the XVI International Cancer Congress about the growing incidence of 'Oral Cancer' "Coronary Chest Disease" (CHD) and "Chronic Obstructive" Lung Disease (COLD) due to use of tobacco;

(b) if so, the steps the Government have taken or propose to take to tackle this problem;

(c) whether any recommendation has been made by International Cancer Congress to fight cancer in India; and

(d) if so, the details thereof and reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA):(a) ICMR has presented a paper entitled 'Economic Aspects of Tobacco in India' focussing on expenditure on treatment incurred by the patients of tobacco related diseases with the Annual Revenue generated by Tobacco.

(b) Government has already initiated schemes for augmentation of Cancer treatment facilities in different parts of the country and to provide helth education on the harmful effects of the use of tobacco.

(c) and (d). The Government has not received the recommendations of the Congress.

Generation of Power

715. SHRI AMAR PAL SINGH: Will the Minister of POWER be pelased to state:

(a) whether the power generation has shown increase during the current financial year;

(b) if so, the details thereof;

(c) if not, the factors responsible therefor;

(d) the target fixed for power generation during last three years, and

(e) the details of the targets achieved?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) to (c). Yes, Sir. The power generation has shown increase during the current financial year. The details of energy generation during April, 1994 to Nov., 1994 (as compared to the same period in the previous year) is given below:

- (Fiau	re in	MU)

Category		Actual					
		April-Nov. 1993	April-Nov. 1994				
Thermal		156138	164388				
Nuclear		3660	3232				
Hydro		49995	58308				
	Total	209793	225929				

(d) and (e) The required details are given below:

ALL INDIA	1991-92		1992-93			1993-94 (Figures in MU)			
Category	Target	Actual	%	Target	Actual	%	Target	Actual	%
Thermal	211700	208551	98.5	229050	224485	98.0	243200	247757	101.8
Nuclear	6850	5561	81.2	7350	6748	91.8	6000	5399	89.9
Hydro	64900	72599	111.9	66300	69833	105.3	67500	70375	104.2
Total	283450	286711	101.2	302700	302066	99.5	316700	323531	102.1

ALL INDIA

[Translation]

Foreign Registered Letters

716. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are aware of the fact that 1482 registered letters meant for foreign countries were intercepted in New Delhi sorting Office of Delhi Post Circle' on November 7, 1994.

(b) if so, the details thereof;

(c) whether each letter was short of Rupee twenty one of postage;

(d) if so, the basis on which these registered letters were sent; and

(e) the action taken or proposed to be taken against the officers found guilty?

THE MINISTER OF STATE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) (a) to (c). On 7.11.1994, I.P. Estate Post Office, New Delhi booked 1482 registered articles meant for foreign countries. 989 articles were detained by International Mail Centre, New Delhi having deficit postage of Rs. 21/- each due to difference in weight.

(d) The sender was called to the Centre and the deficiency was made up by him by affiking additional postage stamps before despatching the articles to their